HARYANA VIDHAN SABHA

Starred Questions

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Wednesday, the 16th March, 2016.

Right to Education

- *1242. SMT. GEETA BHUKAL, M.L.A.: Will the Education Minister be pleased to state:
 - a) the steps taken by the Government to implement right to Education Act, 2009 togetherwith details thereof; and
 - b) whether there is any proposal under consideration of the Government to restart the Board Exams of 8th class in the State; if so, the details thereof?

Chandigarh: The March, 2016 SUMIT KUMAR, Principal Secretary, Haryana Vidhan Sabha